

Tea Board for setting up a Sub-Committee to review Subaidy Scheme for rejuvenation.

### Investment in Public Sector Undertakings

2583. SHRI C. K. CHANDRAPPAN: Will the Minister of FINANCE be pleased to state the total amount of investment Government have made in each of the public sector undertakings in our country upto 1974-75?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): Information in regard to 1973-74 is given in the Statement laid on the Table of the House. [Placed in Library. See No. LT-9124/75] The accounts for 1974-75 are not yet available.

### Employment to Local People in Public Sector Units

2584. SHRI NITIRAJ SINGH CHAUDHARY: Will the Minister of FINANCE be pleased to state:

(a) the names of Public Sector units/plants/mines in the country alongwith the number of employees employed in each organisation;

(b) how many employees are from the State where the plants/mines/units are located, category-wise, and

(c) the reasons for not giving preference to local people over others even on posts within Rs 500 p.m. salary scale?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): (a) The information is given in the Statement laid on the Table of the House. [Placed in Library. See No. LT-9125/75].

(b) and (c). The existing recruitment policy laid down for Public Enterprises seeks to ensure maximum opportunities for persons registered

in the local employment exchange, at the lower levels. The policy stipulates that recruitment to such posts carrying a salary of upto Rs. 500/- p.m. should be made only through the National Employment Service and other sources of recruitment are to be tapped only if the employment exchange issues a "Non-availability Certificate". Government do not maintain statistics, unit-wise of employees on the basis of their regional origin.

शिवरमन समिति द्वारा की गई सिफारिशें

2585. डा० लक्ष्मीनारायण पाण्डे : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) हथकरघा उद्योग के बारे में गठित शिवरमन समिति की सिफारिशें क्या हैं, और

(ख) उनकी क्रियान्विति हेतु सरकार द्वारा क्या कार्यवाही की गई है ?

वाणिज्य मंत्रालय में उप सचिवी (श्री विद्वानाथ प्रताप सिंह) : (क) एक विवरण सभा पटल पर रख दिया गया है [मंत्रालय में रखा गया। दिनांक 18 मार्च 1975]।

(ख) सिफारिश पर अभी अंतिम विनिश्चय किये जाने हैं।

### Trade Delegations

2586. SHRI AMAR SINGH CHAUDHARI; SHRIMATI SAVITRI SHYAM:

Will the Minister of COMMERCE be pleased to state:

(a) whether a number of Indian delegations have visited foreign countries and a number of foreign delegations have come to India during

the last year as a result of which a number of agreements to promote commerce and trade with India have been entered into, and

(b) the particulars and salient features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):

(a) Yes, Sir. As a result of the visits of delegations new trade and payment agreements protocols have been concluded with Democratic People's Republic of Korea, People's Republic of Bulgaria, Socialist Republic of Czechoslovakia, People's Republic of Poland Senegal, Iran, Arab Republic of Egypt Kuwait Iran Bangla Desh and Pakistan

(b) Copies of the trade agreements/protocols have already been placed in the Parliament Library

**ओपियम फँकट्री गाजीपुर के तकनीकी कर्मचारियों के वेतन-मानों में असमानता**

2587. श्री सरजू पांडे : क्या बिस्त

मन्त्री यह बताने की कृपा करेंगेकि

(क) क्या ओपियम फँकट्री गाजीपुर व ओपियम फँकट्री नीमच (मध्य प्रदेश) के तकनीकी कर्मचारियों के वेतनमानों में असमानता है, और

(ख) यदि हाँ तो इस असमानता का दूर करने के लिए सरकार द्वारा क्या कार्यवाही की जा रही है ?

बिस्त मंत्रालय में राज्य मंत्री (श्री प्रणव कुमार मुखर्जी) (क) और (ख) सरकारी अफीम कारखाना, गाजीपुर तथा सरकारी अफीम कारखाना, नीमच दोनों ही कारखाना के नियमित कर्मचारियों का समान

वेतन-मान है। परन्तु नये अफीम परिशोधन कारखाना नीमच के कर्मचारियों के लिये, उच्चतर वेतनमान निर्धारित किये गये हैं जिसमें उनके लिए निर्धारित उच्चतर शैक्षणिक एवं व्यावसायिक योग्यताओं को ध्यान में रखा गया है। गाजीपुर कारखाने के कर्मचारियों के लिये इस प्रकार की न्यूनतम अर्हताये निर्धारित नहीं की गई हैं। तथापि, इस प्रश्न की आगे जाच की जा रही है कि क्या गाजीपुर तथा नीमच स्थित अफीम परिशोधन के दोनों कारखानों को समतुल्य जिम्मेदारी उठानी पड़ती है और यदि हाँ तो उक्त दोनों परिशोधन कारखानों के कर्मचारियों के वेतनमानों में समानता लायी जा सकती है अथवा नहीं।

**Employees Working in Airport Authority**

2588 SHRI PRIYA RANJAN DAS MUNSII Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state

(a) the number of employees working at the time of formation of Airports Authority in four major airports and taken from them and recruited for civil aviation, in various categories,

(b) the total number of employees absorbed so far and the salient features of their service conditions;

(c) whether after absorption, fresh appointment letters are being issued to them with a provision of probation; and

(d) if so, the reasons therefor?